

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**SUPPLEMENTARY CAUSE LIST DATED 05.10.2021 (TUESDAY)**

**COURT – II (VIRTUAL MODE)**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Dr. Alok Srivastava, Member (Technical)**

**For Orders**

| <b>S. No.</b> | <b>Case No.</b>                       | <b>Name of the parties</b>   | <b>Counsel for Appellants</b> | <b>Counsel for Respondents</b>  |
|---------------|---------------------------------------|--|-------------------------------|---|
| <b>1.</b>     | Comp. App. (AT) (Ins) No. 708 of 2021 | Prozon Intu Properties Ltd.<br>Vs.<br>Amit Gupta,<br>Liquidator of Provogue (India) Ltd. | Dhiraj A. Philip              | Sumant Batra<br>Pooja Mahajan<br>Avinash Amarnath<br>Savar Mahajan-R1 |

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-sd/-  
Registrar**